

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(CAA)-52(PB)/2020

IN THE MATTER OF:

MGSHAHANI and Co Delhi Pvt Ltd and EM GEE ... Applicant/Petitioner
ESS Rentals Pvt Ltd

Order under Section 230-232.

Order delivered on 18.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the RD/OL : Mr. Shankari Mishra, Advocate

For the l. T. Dept. : Ms. Lakshmi Gurung and Ms. Adeebe Mujahid, Sr & Jr.
Standing Counsel with Ankit Singh, Adv.

ORDER

List the matter for hearing on 24.12.2020.

Sdl—
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl—
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)